IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA / TA / TA / CCP No. 1894/89 19

Kanwar Bhan — Shri Sunil Kumar Sharma
APPLICANT (S) — COUNSEL

VERSUS

U.O.I.
RESPONDENT (S) — COUNSEL

Date	Office Report	Orders
	SRD	7.9.92 CCP 290/92 MP 2644/92 in OA 1894/89 None appears. Hence dismissed. (I.K. RASGOTRA) MEMBER(A) (V.S. MALIMATH) CHAIRMAN